

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:306
ANSWERED ON:03.09.2012
DUMPING OF WASTES BY SHIPS
M.Thambidurai Dr.

Will the Minister of SHIPPING be pleased to state:

- (a) whether there have been instances of dumping of wastes by foreign ships coming to the Indian ports under various pretexts during the last three years and the current year;
- (b) if so, the details thereof, port-wise and the action taken against such offenders during the said period;
- (c) whether any strong regulatory mechanism is being contemplated in this regard; and
- (d) if so, the details thereof along with the other steps being taken by the Government to overcome this menace?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 306 TO BE ANSWERED ON 3RD SEPTEMBER, 2012 RAISED BY DR. M. THAMBIDURAI REGARDING 'DUMPING OS WASTES BY SHIPS'

(a): As per the information received from the Major Ports, no instance of dumping of waste by foreign ships has been reported at Major Ports during the last three years and the current year.

(b): Does not arise.

(c) & (d): India is a signatory to the International Convention for the prevention of pollution from ships (MARPOL), 1973/78 which relates to prevention of pollution of marine environment by ships from operational and accidental causes. In line with the provisions of this Convention, Rules have been framed under the Merchant Shipping Act, 1958.